

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 11th SEPTEMBER, 2023, 10:30 A.M.

CP (IB) No. 34/CTB/2019, IA (IB) No. 255/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Dr. Arvind Prasad Savant -Vs- BSR Superspeciality Hospitals Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Manish Nag, Adv.
 Mr. S.K. Acharya, Adv.
 Ms. S. Pholgu, Adv.
 Mr. A. Agarwal, Adv.
 Ms. J. Sahoo, Adv.
 Mr. S. Agarwal, Adv.
 Mr. J. Joshi, Adv.

IA 255/23

For Respondent (s)

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ORDER

IA (IB) No. 255/CB/2023

Both sides counsel present. This is an application filed under the Rule 55 read with Rule 11 of NCLT Rules, 2016 to grant leave to file rejoinder. Respondent side has no objection. Hence, the application is allowed. Rejoinder is taken on record. Petitioner counsel is directed to upload the rejoinder in the main CP in e-portal.

CP (IB) No. 34/CTB/2019

Both sides counsel present. List the matter on 27.09.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)